

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 29.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.215/BB/ 2017	-	Admission	252(3)	Miracle Tours & Travels Pvt. Ltd. Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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8. **S. KUMAR.** **PETITIONER** **S. Kumar**
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9448076798

ORDER

Matter is listed today for admission. Counsel for Petitioner is present. Registry raised objection on the maintainability of this petition u/s 252 of the Companies Act, 1956. The Petitioner Counsel is directed to submit his **argument** on the question of maintainability on the next date of hearing. List it on 11/12/2017.


Member (T)


Member (J)